

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com
0191 – 2472881, 2476925

9



Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006

Silk Factory Road
Rajbagh, Srinagar, 190 008

The Consultant Judicial,
Hon'ble National Green Tribunal,
Principal Bench,
New Delhi.

No: JKPCCC/NGT/OA 307/2025/ 1155

Date:- 09-09-2025

Sub:- Report on behalf of Jammu and Kashmir Pollution Control Committee in pursuant to Hon'ble National Green Tribunal, order dated 09-07-2025 passed in OA No. 307/2025, titled "Tawseef Ahmad Wani V/s UT of J&K and Ors".

Sir,

In compliance to the directions of Hon'ble National Green Tribunal, Principal Bench, New Delhi order dated **09-07-2025 passed in OA No. 307/2025, titled "Tawseef Ahmad Wani V/s UT of J&K and Ors"**, the Report of the J&K Pollution Control Committee is submitted herewith.

It is, therefore, requested that the Report may kindly be taken on record and placed before the Hon'ble NGT for consideration.

Yours faithfully,

Encl:- As Above


(Ghansham Singh) JKAS
Member Secretary 9.9.25
J&K PCC

10

**Before the Hon'ble National Green Tribunal
Principal Bench, New Delhi**

Original Application No. **307 of 2025**

IN THE MATTER OF

**“Tawseef Ahmad Wani V/s UT of J&K
and Ors”.**

Report on behalf of Jammu and Kashmir Pollution Control Committee in pursuant to Hon'ble National Green Tribunal, order dated 09-07-2025 passed in OA No. 307/2025, titled “Tawseef Ahmad Wani V/s UT of J&K and Ors”.

Background:

That the Hon'ble National Green Tribunal vide Notice dated **09-07-2025** in **OA No. 307 of 2025** directed as follows: -

4. *Applicant has also alleged that drain is being constructed under the instructions of the political parties and standard operating procedure provided under the Environment Act, 1986 and Water (Prevention and Control of Pollution) Act, 1974 is being ignored.*
5. *Applicant along with the complaint has enclosed a communication dated 25.01.2025 sent by District Officer, JKPCC, Anantnag to the Executive Officer, Municipal Committee, Bijbehara, Anantnag whereby grievance was taken note of and concerned authorities were advised to restrain from such kind of activity where environment and biodiversity have to pay.*
6. *Along with the complaint applicant has also enclosed supporting photographs.*
7. *OA raises substantial issue relating to compliance of environmental norms.*
8. *At this stage we implead the following as respondents in the matter:*

(i) CEO, Municipal Committee, Bijbehara Anantnag;

(ii) Deputy Commissioner, Anantnag;

(iii) Chairman, J&KPCC, Kashmir;

(iv) Ro, MOEF&CC, Chandigarh.

9. Let notice be issued to the above respondents for filing their response by way of affidavit at least one week before the next date of hearing.”

Status Report:

In compliance to the aforesaid directions of Hon'ble National Green Tribunal, Principal Bench, New Delhi issued on **09-07-2025** in **OA No. 307 of 2025**, the report of the J&K Pollution Control Committee is submitted as under:-

1. That Regional Director, J&K PCC, Kashmir was asked to share an updated status report w.r.t following aspects (by or before 15-08-2025) vide this office No. JKPCC/Sc./OA/307/2025/695; dated: 24.07.2025

(Copy enclosed as Annexure 1).

a) Construction of drain by Executive Officer, Municipal committee, Bijbehara.

b) Purpose of construction of drain.

c) Possible impact on River Jhelum.

2. Executive Officer, Municipal Committee, Bijbehara was also asked to share an updated status report w.r.t following aspects (by or before 15-08-2025) vide this office No. JKPCC/Sc./OA/307/2025/696; dated:

24.07.2025 (Copy enclosed as Annexure 2).

a) Construction of drain by Executive Officer, Municipal committee, Bijbehara.

b) Purpose of construction of drain.

c) Possible impact on River Jhelum.

3. That Deputy Commissioner, Anantnag was requested to share factual status report with J&K PCC w.r.t following aspects, vide this office No.

JKPCC/Sc./OA/307/2025/730; dated: 30.07.2025 followed by reminder vide No. JKPCC/Sc./OA/307/2025/906; dated: 20.08.2025 **(Copy enclosed as Annexure - 3).**

- a) Actual purpose of construction of drain.
- b) Concerned construction Agency/Department.
- c) Status of requisite permissions for construction of drain.
- d) Possible environmental impact on River Jhelum.

4. **Executive Officer, Municipal Committee Bijbehara:**

The Executive Officer, Municipal committee, Bijbehara has submitted its reply vide No. MC/Bij/G/2025/937-39; dated: 08.08.2025 **(Copy enclosed as Annexure 4).**

Highlights of the reply submitted by Executive Officer, Municipal Committee, Bijbehara are briefly summarized as under:

- a) The project is aimed at benefiting almost all the households of Bijbehara Town.
- b) That only storm water is allowed to pass through this drain at all locations, no sewerage waste will be allowed at any cost.
- c) That construction of said drain is of utmost importance to alleviate the longstanding water logging problems.
- d) That the civil society members of Zirpora area have submitted written applications citing that they have no objection with regard to construction of the said drain.
- e) That all the measures will be and are being taken to prevent the environment and especially River Jhelum and there is no apprehension of any ill impact on River Jhelum due to construction at the said drain.

26/8/25

5. **Regional Director J&K PCC Kashmir:**

The Regional Director, J&K PCC, Kashmir has submitted its reply vide No. PCC/RDK/LS9(NGT)/2025/874-75; dated: 13.08.2025 **(Copy enclosed as Annexure 5).**

Highlights of the report are summarized as under:

- a) The drain has been constructed at about 1 Km length and it has been found that Households on both side of the drain have been connected and the waste water of the said households gets discharged directly into the drain and finally disposed into River Jhelum. At present, the drain is operational and waste water from households is disposed into River Jhelum.
- b) While, this may provide a temporary solution for Waste Water Management, it raises significant environmental and public Health concerns, as the water is being discharged directly in the river Jhelum without any pre-treatment.

6. **District Development Commissioner, Anantnag:**

Chief Planning Officer, Anantnag has also endorsed the reply submitted by Executive Officer, Municipal Committee, Bijbehara vide his office letter No. DDCA/UDS/2025-26/4430-32; dates 29.08.2025 **(Copy enclosed as Annexure 6).**

Prayer:

In the premises, it is therefore respectfully prayed that the report may kindly be taken on record before the Hon'ble National Green Tribunal for consideration.


(Ghansham Singh) 9.9.25
Member Secretary
J&K PCC

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com

0191 – 2472881, 2476925



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ITUW TSA
NEW DELHI 2024

Annexure - 1
Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006
Silk Factory Road
Rajbagh, Srinagar, 190 008

**Regional Director,
J&K Pollution Control Committee,
Kashmir.**

No: JKPC/NGT/OA/307/2025/695

Date: 24-07-2025

Sub: O.A No. 307/2025 Tawseef Ahmad Wani V/s UT of J&K & Ors.

Ref: Hon'ble NGT order dated 09.07.2025.

Sir,

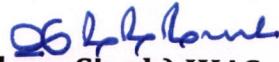
Please refer to the subject and reference cited above. In this connection, I am to convey that Hon'ble NGT in its order dated 09.07.2025 have made following observations:

"Applicant along with the complaint has enclosed a communication dated 25.01.2025 sent by District Officer, JKPC, Anantnag to the Executive Officer, Municipal Committee, Bijbehara, Anantnag where by grievance was taken note of and concerned authorities were advised to restrain from such kind of activity where environment and biodiversity have to pay."

As such, you are requested to share an updated status report w.r.t

- Construction of drain by Executive Officer, Municipal committee, Bijbehara
- Purpose of construction of drain
- Possible impact on River Jhelum by or before 15.08.2025.

Yours faithfully,


(Ghansham Singh) JKAS
Member Secretary 24.7.25

marked B.

**Jammu and Kashmir
Pollution Control Committee**

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membersecretaryjkspcb@gmail.com

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ITUW TSA
NEW DELHI 2024

Annexure - 2

Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006
Silk Factory Road
Rajbagh, Srinagar, 190 008

**Executive Officer,
Municipal Committee,
Bijbehara.**

No: JKPCC/NGT/OA/307/2025/696

Date: 24-07-2025

Sub: O.A No. 307/2025 Tawseef Ahmad Wani V/s UT of J&K & Ors.

Ref: Hon'ble NGT order dated 09.07.2025.

Sir,

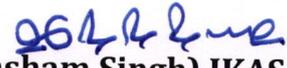
Please refer to the subject and reference cited above. In this connection, I am to convey that Hon'ble NGT in its order dated 09.07.2025 have made following observations:

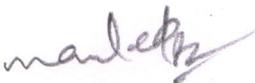
"Applicant along with the complaint has enclosed a communication dated 25.01.2025 sent by District Officer, JKPCC, Anantnag to the Executive Officer, Municipal Committee, Bijbehara, Anantnag where by grievance was taken note of and concerned authorities were advised to restrain from such kind of activity where environment and biodiversity have to pay."

As such, you are requested to share an updated status report w.r.t

- d) Construction of drain by Executive Officer, Municipal committee, Bijbehara
- e) Purpose of construction of drain
- f) Possible impact on River Jhelum by or before 15.08.2025.

Yours faithfully,


(Ghansham Singh) JKAS
Member Secretary 24.7.25



**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com

0191 – 2472881, 2476925



Annexure - 3
Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006
Silk Factory Road
Rajbagh, Srinagar, 190 008

**Deputy Commissioner,
Anantnag.**

No: JKPCC/NGT/OA/307/2025/730

Date: 30-07-2025

Sub: O.A No. 307/2025 Tawseef Ahmad Wani V/s UT of J&K & Ors.

Ref: Hon'ble NGT order dated 09.07.2025.

Sir,

Kindly refer to the subject and reference cited above. In this connection, I am to convey that Hon'ble NGT in its order dated 09.07.2025 have made following observations:

"In the letter petition, applicant has raised a complaint against construction of concrete drain at Zirpora Bijbehara District Anantnag, Kashmir.

Grievance of the applicant is that concrete drain is being constructed without consent of the civil society members and such construction will create health issues and disturb the eco-system of river Jhelum because disposal of the drain will go into the river Jhelum.

Applicant along with the complaint has enclosed a communication dated 25.01.2025 sent by District Officer, JKPCC, Anantnag to the Executive Officer, Municipal Committee, Bijbehara, Anantnag where by grievance was taken note of and concerned authorities were advised to restrain from such kind of activity where environment and biodiversity have to pay.

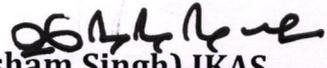
Applicant along with the complaint has enclosed a communication dated 25.01.2025 sent by District Officer, JKPCC, Anantnag to the Executive Officer, Municipal Committee, Bijbehara, Anantnag whereby grievance was taken note of and concerned authorities were advised to restrain from such kind of activity where environment and biodiversity have to pay."

mailed B

It is therefore, requested to share ¹⁷ factual Status Report with J&K PCC w.r.t following at the earliest for needful Compliance

- a) Actual purpose of construction of drain.
- b) Concerned construction Agency/Department.
- c) Status of requisite permissions for construction of drain.
- d) Possible environmental impact on River Jhelum.

Yours faithfully,


(Ghansham Singh) JKAS
sk Member Secretary 30-7-25

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com

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Transport Nagar, Jammu, 180 006
Silk Factory Road
Rajbagh, Srinagar, 190 008

**Deputy Commissioner,
Anantnag.**

No: JKPCC/NGT/OA/307/2025/906

Date: 20-08-2025

Sub: O.A No. 307/2025 Tawseef Ahmad Wani V/s UT of J&K & Ors.

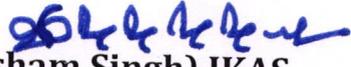
Ref: JKPCC/NGT/OA/307/2025/730; dated: 30.07.2025.

Sir,

Kindly refer to this Office No. JKPCC/NGT/OA/307/2025/730; dated: 30.07.2025 on the subject cited above. In this connection, it is therefore, requested to share factual status report with J&K PCC w.r.t following at the earliest for needful Compliance.

- a) Actual purpose of construction of drain.
- b) Concerned construction Agency/Department.
- c) Status of requisite permissions for construction of drain.
- d) Possible environmental impact on River Jhelum.

Yours faithfully,


(Ghansham Singh) JKAS
sk Member Secretary

20.8.25

Government of Jammu & Kashmir.
OFFICE OF THE EXECUTIVE OFFICER

Municipal Committee Bijbehara.

Email: eomcbijbehara@gmail.com

The Member Secretary
 Jammu & Kashmir
 Pollution Control Committee
 Srinager

No:-MC/Bij/G/2025/ 937-39

Dated:- 08/08/2025

Subject:- O.A No. 307/2025 Tawseef Ahmad Wani V/S UT of J&K & others;reg.

Sir,

Kindly refer your letter No. JKPCC/NGT/OA/307/2025/696 Dated: 24/07/2025 regarding the subject cited above; in this connection it is to report that the project namely construction of Deep Drainage at various areas of Town Bijbehara has been taken up keeping in view the pressing demand of the locals due to scarcity of proper drainage system in the Town Bijbehara, after fulfilment of all the codal formalities, the project has been approved for Rs. 484.50 lacs and simultaneously taken up for execution by the R&B Division Khanabal in the year 2023. The reply to the objections raised by your office is as follows;

- The project is aimed to benefit almost all the households of Town Bijbehara.
- That only storm water is allowed to pass through this drain at all locations, no sewerage waste will be allowed at any cost.
- That the construction of said drain is of utmost importance to alleviate the longstanding water logging.
- That the civil society members of Zirpara area have submitted written applications citing that they have no objection with regard to construction of the said drain. (copy enclosed).
- That all the measures will be and are taken to prevent the environment and especially River Jehlum and there is no apprehension of any ill impact on River Jehlum due to construction of the said drain.

Hence the report is submitted to your goodself.

Yours faithfully,

(Signature)
 Executive Officer, Committee
 Municipal Committee,
 Bijbehara.

Copy to the:-

- 01/ Director Urban Local Bodies Kashmir for favour of information.
- 02/ District Pollution control board officer Anantnag for information.
- 03/ concerned file.



Government of Jammu & Kashmir
 J&K POLLUTION CONTROL COMMITTEE
 OFFICE OF THE REGIONAL DIRECTOR - KASHMIR
 Sheikh-ul-Alam Campus, Rajbagh, Near Government Silk Factory, Srinagar-190008
 www.jkspcb.in Email: regionaldirector@jkspcb.com, Tel/fax 0194-2311842

✓ The Member Secretary,
 JK Pollution Control Committee,
 Jammu.

No: PCC/RDK/LS (NGT)/2025/ 874-75

Date:- 13/8/2025.

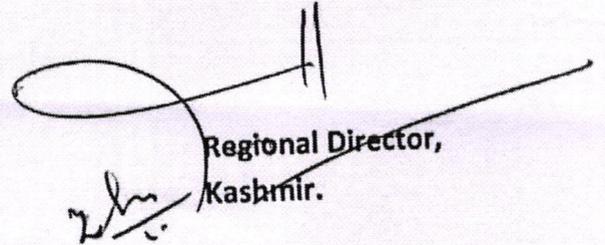
Subject: - O.A No. 307/2025 Tawseef Ahmad Wani V/s UT of J & K & Ors

Reference: - Your letter No. JKPC/NGT/OA/307/2025/695 dated 24-07-2025.

Sir,

In context with the subject and reference cited above, the updated status report substantiated also with site photographs as shared by the Divisional Officer, PCC, Anantnag vide No. PCC/Ang/Comp/025/572 dated 12-08-2025 in the matter is enclosed herewith for kind perusal and further course of action please.

Encls: - A/a. (08)


 Regional Director,
 Kashmir.

Copy to:-

1. Divisional Officer, PCC, Anantnag for information. This takes reference to the report submitted vide No. PCC/Ang/Comp/025/572 dated 12-08-2025.

SC (A) (AM)


 18-8-25

**Government of Jammu and Kashmir****OFFICE OF THE DIVISIONAL OFFICER POLLUTION CONTROL COMMITTEE ANANTNAG**

Email ID: - districtofficerspcbng@gmail.com

The Regional Director,
JK PCC Kashmir,

No:- Pcc/Anng/Comp/025/572

Dated:- 12-8-25

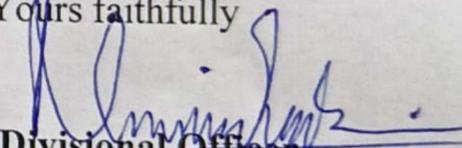
Subject:- O.A No. 307/2025 Tawseef Ahmad Wani V/S UT of J&K & Ors.

Reference:- JKPCC/NGT/OA/307/2025/695 Dated:- 24-07-2025.

Sir,

Apropos to the subject and the reference above , kindly find enclosed herewith the updated status report as directed for favor of further necessary action at your end please.

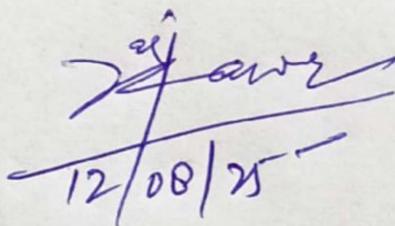
Yours faithfully

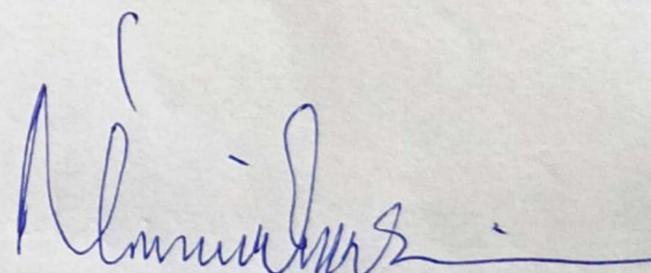

Divisional Officer
JK PCC Anantnag 12/8/25
Tali

Subject:- O.A No. 307 /2025 Tawseef Ahmad Wani V/s UT of J&K & Ors.

The site/area inspected by undersigned along with FI, the point wise status report is as under:-

- ⇒ The drain has been constructed of about 1 Km length and it has been found that Households on both side of the drain has been connected & the waste water of the said households gets discharged directly into the drain & finally disposed into River Jehlum. At present the drain is operational and waste water from households is disposed into River Jehlum (photographs is also enclosed)
- ⇒ While this may provide a temporary solution for Waste Water Management.
- ⇒ It raises significant environmental & Public Health concerns, as the water is being discharged directly in the River Jehlum without any pre-treatment.

 F.I (Wani)
12/08/25


D.O 12/18/25
(N.A. BHAT)

Final Outlet

 GPS Map
Camera Lite

Q4R5+J7H, Zirpara Rd, Zirpara, Bijbehara, 192124

Latitude

33.79167333333333°

Longitude

75.108155°

Local 11:53:58 AM

GMT 06:23:58 AM

Altitude 1604 meters

Monday, 11.08.2025



1111, Zirpara, Bijbehara, 192124

Latitude
33.790415°

Longitude
75.110425°

Local 12:02:14 PM
GMT 06:32:14 AM

Altitude 1599 meters
Monday, 11.08.2025



GPS Map
Camera Lite

Q4R6+38H, Zirpara, Bijbehara, 192124

Latitude
33.7898783333333334°

Longitude
75.110883333333333°

Local 12:03:37 PM
GMT 06:33:37 AM

Altitude 1597 meters
Monday, 11.08.2025



 **GPS Map**
Camera Lite

Q4R5+J7H, Zirpara Rd, Zirpara, Bijbehara, 192124

Latitude

33.791646666666665°

Longitude

75.10813°

Local 11:54:41 AM

GMT 06:24:41 AM

Altitude 1587 meters

Monday, 11.08.2025



 **GPS Map**
Camera Lite

1111, Zirpara, Bijbehara, 192124

Latitude
33.790415°

Longitude
75.11041°

Local 12:02:09 PM
GMT 06:32:09 AM

Altitude 1599 meters
Monday, 11.08.2025



GPS Map

Camera Lite

1111, Zirpara, Bijbehara, 192124

Latitude

33.79067166666667°

Longitude

75.11008°

Local 12:01:06 PM

GMT 06:31:06 AM

Altitude 1599 meters

Monday, 11.08.2025

29

Government of Jammu & Kashmir
Office of the District Development Commissioner, Anantnag

Phone: 01932-223042

E-mail: cpo.anantnag@gmail.co

Member Secretary,
Pollution Control Committee, J&K,
Srinagar.

NO:DDCA/UDS/2025-26/

4430-32

Dated: 29-08-2025

Subject: O.A No. 307/2025 Tawseef Ahmad Wani V/s UT of J&K & Ors.

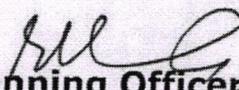
Sir,

May kindly refer to your office letter No. JKPC/NGT/OA/307/2025/906 dated: 20-08-2028, whereunder it has been intimated to share factual status report w.r.t some points to this office.

In this connection, this is to intimate you that the Executive Officer, Municipal Committee, Bijbehera has reported that his office has already shared the factual status report with the Member Secretary, Pollution Control Committee (J&K), Srinagar vide his office letter No. MC/Bij/G/2025/937-39 dated: 08-08-2025.

However the copy of the same is hereby enclosed for favour of information and further needful at your end.

Yours faithfully,


Chief Planning Officer 29/8/2025
Anantnag

Copy to the:-

1. Executive Officer, Municipal Committee, Bijbehera for information.
2. PA to District Development Commissioner, Anantnag for information to DDC.

Government of Jammu & Kashmir.
OFFICE OF THE EXECUTIVE OFFICER
Municipal Committee Bijbehara.

Email: eomcbijbehara@gmail.com

MCBijbehara

The Member Secretary
 Jammu & Kashmir
 Pollution Control Committee
 Srinager

No:-MC/Bij/G/2025/ 937-39

Dated:- 08/08/2025

Subject:- O.A No. 307/2025 Tawseef Ahmad Wani V/S UT of J&K & others;reg.

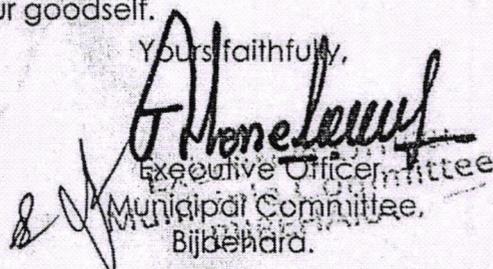
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Yours faithfully,


 Executive Officer, Committee
 Municipal Committee,
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- 01/ Director Urban Local Bodies Kashmir for favour of information.
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